

12.05 hrs.

(Interruptions)**

COMMITTEE ON ABSENCE OF
MEMBERS

MR. SPEAKER : Shri Poojary.

Minutes

(Interruptions)

[English]

SHRI MADHUSUDAN VAIRALE
(Akola) : I beg to lay on the Table, Minutes
(Hindi and English versions) of the sittings
of the Committee on Absence of Members
from the Sittings of the House held on the
19th March and 23rd April, 1986.

MR. SPEAKER : I have not allowed
anybody.

(Interruptions)**

PROF. MADHU DANDEVATE
(Rajapur) : Both the sides have unanimously
agreed. You must ask the Minister to make
a statement.

MR. SPEAKER : I think the Minister
is not deaf. What you have said is all
right.

RAILWAY CONVENTION COMMITTEE

[English]

Yes, Mr. Poojary.

Fourth and Fifth Reports

SHRI SUBHASH YADAV (Khargone) :
I beg to present the following Reports (Hindi
and English versions) of the Railway Con-
vention Committee :-

12.07 hrs.

RESEARCH AND DEVELOPMENT
CESS BILL*

- (i) Fourth Report on action taken by
Government on recommendations
contained in the Twelfth Report of
the Railway Convention Committee
(1980) on 'Track Expansion Pro-
gramme of Railways'.

[English]

- (ii) Fifth Report of Committee on Rail-
way Electrification.

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI JANAR-
DHANA POOJARY) : I beg to move for
leave to introduce a Bill to provide for the
levy and collection of a cess on all payments
made for the import of technology for the
purposes of encouraging the commercial
application of indigenously developed techno-
logy and for adapting imported technology
to wider domestic application and for
matters connected therewith or incidental
thereto.

(Interruptions)

MR. SPEAKER : I cannot listen to
ordinary problems. I cannot take it like this
in the House.

MR. SPEAKER : The question is :
"That leave be granted to introduce a
Bill to provide for the levy and collection
of a cess on all payments made for the
import of technology for the purposes of
encouraging the commercial application
of indigenously developed technology
and for adapting imported technology to
wider domestic application and for

(Interruptions)

SHRI BASUDEB ACHARIA (Bankura) :
Sir, we have given the notice.

MR. SPEAKER : Does not matter, if
you have given it. Heavens do not fall. It
does not matter. I have disallowed it.

**Not recorded.

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